

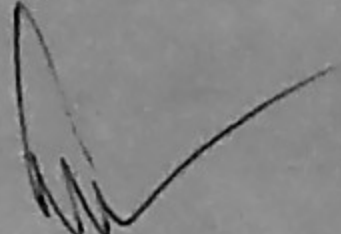
10.5.01

Hon Cw Justice R.R.K. Trivedi VC
Hon Maj Gen K.K. Srivastava AM

Sri B. Tewari for the applicant
Sri A.V. Srivastava for the respondents.

Sri B. Tewari informs that applicant
Sri B.P. Srivastava has died during
pendence of this CA and nobody
has approached him for substitution
as heir.

Under the circumstances ~~for~~
proceedings of this CA are dropped
for non prosecution. No Cost.


AM


VC

AM